

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 8th day of December 1999.

Original application no. 1483 of 1999.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member.

Suresh Prasad Maurya,
S/o Sri Lautoo Maurya,
r/o village and Post Bhaurali,
Distt Azamgarh.

... Applicant

C/A Shri A.K. Dwevedi

Versus

1. Union of India through Senior Superintendent of Post Office, Azamgarh.

2. The Sub Divisional Inspector (Post) West District Azamgarh.

3. The Post Master (Extra departmental) Branch Amari, Koilsa, District Azamgarh.

... Respondents.

C/R ...

Suresh

...2/-

MSH

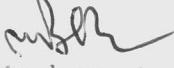
// 2 //

ORDER

Hon'ble Mr. S.K.I. Naqvi, Member-J.

The applicant has prayed for quashing the order dated 01.12.99, through which he has been transferred from Amari to Atraith as EDDA. He has annexed an order through which he was posted to Amari under arrangement, which is annexure 5 to the O.A. Perusal of order shows that he was posted at Amari only as provisional arrangement. We do not find any good reason to interfere in the temporary provisional arrangement by the department. It has ^{not} been shown that the impugned order ~~as~~ ^{has been passed} against any rule in this regard.

2. Under the circumstances, we have no other ^{but} alternative to decline the relief at admission stage and the application is dismissed in limine.


Member-A


Member-J


Member-J